

## WRITTEN ANSWERS TO QUESTIONS

[English]

**Exports to Norway**

\*779. SHRI MANORANJAN BHAKTA:  
Will the Minister of COMMERCE be pleased to state:

(a) the particulars of goods exported to Norway during the Seventh Plan period; and

(b) the foreign exchange earned therefrom?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) The major items exported to Norway are garments, Textiles, etc., leather and leather goods, travel goods and accessories, coffee, tea and spices

(b) From the year 1985-86 onwards value of exports made to Norway are as follows:

(Rs. Crores)

1985-86	16.35
1986-87	17.51
1987-88	22.50
1988-89	22.05
1989-90 (April 89 January 90)	43.61

(SOURCE DGCI &amp; S: Calcutta)

**Decentralisation of Supply Department**

\*782 SHRI SANT KUMAR MANDAL:  
Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to decentralise the functions of Supply Department and wind up the Department;

(b) if so, the estimated economy in expenditure envisaged as a result thereof;

(c) whether any action plan has been prepared for the proposed decentralisation of the various Wings of that Department and the absorption of the Officers and staff of the Department;

(d) if so, its broad features; and

(e) the time-table laid down for the implementation of this plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) There is no proposal to wind up the Department of Supply/DGS&D. However, a review of the policy and procedure relating to centralised purchase of stores and equipments required by Central Government Departments is being undertaken.

(b) It is too early to make any estimate in the economy in expenditure as a result thereof.

(c) and (d). As stated in (a) above, a review of policy is being considered. If as a result of this review, some work is to be transferred from Centralised Purchase Agency (DGS&D) to other Ministries, such transfer of work to other Departments/Ministries is proposed to be linked with transfer of officers and staff dealing with such work to those Departments/Ministries without any loss of their service prospects.

(e) This will arise only after the Government takes final decision in the matter.